

leave to introduce a Bill further to amend the Public Debt Act, 1944.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Public Debt Act, 1944."

The motion was adopted

Shri Morarji Desai: I introduce† the Bill.

12.13½ hrs.

APPROPRIATION (No. 4) BILL

The Deputy Minister of Finance (Shri B. E. Bhagat): On behalf of Shri Morarji Desai, I beg to move†

"That the Bill to provide for the authorisation of appropriation of money out of the Consolidated Fund of India to meet the amount spent on a service during the financial year ended on the 31st day of March, 1956, in excess of the amount granted for that service and for that year, be taken into consideration"

Mr. Speaker: There is no note specially regarding any of these points. Therefore, I shall now put the motion to vote.

The question is

"That the Bill to provide for the authorisation of appropriation of money out of the Consolidated Fund of India to meet the amount spent on a service during the financial year ended on the 31st day of March, 1956, in excess of the amount granted for that service and for that year, be taken into consideration"

The motion was adopted

Mr. Speaker: The question is:

"That clauses 1, 2 and 3, the Schedule, the Enacting Formula

and the long Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2 and 3, the Schedule, the Enacting Formula and the Long Title were added to the Bill.

Shri B. E. Bhagat: I beg to move:

"That the Bill be passed."

Mr. Speaker: The question is :

"That the Bill be passed."

The motion was adopted.

12.14 hrs.

APPROPRIATION (NO. 5) BILL

The Deputy Minister of Finance (Shri B. E. Bhagat): On behalf of Shri Morarji Desai, I beg to move†:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1957, in excess of the amounts granted for those services and for that year, be taken into consideration"

Mr. Speaker: The question is:

"That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1957, in excess of the amounts granted for those services and for that year, be taken into consideration"

The motion was adopted.

Mr. Speaker: The question is:

"That clauses 1, 2 and 3, the Schedule, the Enacting Formula

†Introduced/moved with the recommendation of the President.

‡Moved with the recommendation of the President.